

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO.1825
ANSWERED ON 17/03/2025**

CSSs IN BASTAR REGION, CHHATTISGARH

1825. SMT. PHULO DEVI NETAM:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the major programmes and the Centrally Sponsored Schemes (CSSs) being implemented by Government at present in Bastar Region, Chhattisgarh; and
- (b) the targets fixed for these schemes and the funds allocated, released and utilised for this purpose during the last five years and the current year, particularly in respect of Bastar Region, Chhattisgarh, scheme- wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) & (b) As per the provisions of Article 243W of the Constitution, in conjunction with the Seventh and Twelfth Schedules, matters relating to urban development fall within the purview of States/Urban Local Bodies. However, Ministry of Housing and Urban Affairs (MoHUA) provides programmatic support to the States/Union Territories (UTs) in their urban development agenda through its various flagship Missions/Programmes viz. Atal Mission for Rejuvenation & Urban Transformation 2.0 (AMRUT 2.0), Pradhan Mantri Awas Yojana – Urban 2.0 (PMAY-U 2.0), Swatchh Bharat Mission – Urban 2.0 (SBM – U 2.0), Pradhan Mantri Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi), Deendayal Antyodaya Yojana - National Urban Livelihoods Mission (DAY-NULM), Urban Transport (UT), etc.

Through these Missions/Schemes, the Central Government approves the State Plans and provides the Central Assistance (CA) to the States. The projects are selected, designed, approved and executed by the States/UTs and the cities. The State Governments release funds to the cities/districts.

The details of projects sanctioned and funds allocated to Bastar Region of Chhattisgarh under various Missions/Schemes during the last five years and the current year are as follows:

AMRUT & AMRUT 2.0: MoHUA is implementing the AMRUT, which was launched on 25th June 2015 in selected 500 cities (now 485 cities including 15 merged cities) and towns across the country. AMRUT 2.0 was launched on 1st October 2021 with a Central Assistance (CA) of ₹ 66,750 crore for projects. Under the scheme, States/UTs are empowered to design, approve, prioritise and implement the projects within the mission guidelines. MoHUA approves the State Water Action Plans (SWAPs) under AMRUT 2.0 and State Annual Action Plans (SAAPs) as per recommendation of State High Power Steering Committee (SHPSC) headed by Chief Secretary of the States/ UTs.

Under AMRUT, 39 projects worth ₹191.41 crore have been taken up in Bastar region of which works worth ₹144.75 crore have been physically completed. Further, under AMRUT 2.0 so far, 09 projects worth ₹370.71 crore have been approved.

Funds under AMRUT & AMRUT 2.0 are allocated/released to States/UTs. States/UTs release funds to their concerned ULBs based on the progress of the projects.

Under AMRUT, against the committed Central Assistance (CA) of ₹1,009.74 crore in Chhattisgarh for projects, ₹969.12 crore has been released while, under AMRUT 2.0, against the committed Central Assistance (CA) of ₹1,303 crore, ₹152.52 crore has been sanctioned/released.

PMAY-U & PMAY-U 2.0: The PMAY-U 'Housing For All' Mission is implemented since 25.06.2015 to provide pucca houses with basic civic amenities to all eligible beneficiaries across the country. The physical and financial progress during last five years and current year in districts falling under Bastar region under PMAY-U is as follows:

Particulars	Bastar Region
Houses Sanctioned (Nos)	8842
Houses Grounded for Construction (Nos)*	8174
Construction of Houses Completed (Nos)*	11803
Central Assistance Sanctioned (₹ in Cr.)	137.53
Central Assistance Released** (₹ in Cr.)	178.32

* Includes houses grounded & completed during the years which were sanctioned in preceding years.

** Includes Central Assistance Released in the year against sanctions pertaining to the preceding years.

SBM-U & SBM – U 2.0: The Mission is uniformly implemented in all the urban areas of the country including Bastar Region of Chhattisgarh. Further, funds under SBM-U are allocated to States/UTs for entire mission period and not on yearly basis.

PM SVANidhi: MoHUA had launched the PM SVANidhi as central sector scheme on June 01, 2020, to facilitate collateral free working capital loans to street vendors. More than 6,122 street vendors have been disbursed 9,253 loans amounting to ₹1,423.89 lakh in Bastar Region since the inception of the scheme.

DAY-NULM: District/Region-wise details are not available. However, an amount of Rs.46.73 crore has been released as Central share to Chhattisgarh State during the last 5 years and current year.
